

appointed to the IAS and 121 candidates to the IPS in 1987. Out of them 2 candidates in the IAS and 4 candidates in the IPS were from Karnataka.

(e) No, Sir.

#### Expenditure on I.P.K.F.

144. SHRI V.S. KRISHNA IYER : Will the Minister of DEFENCE be pleased to state the total amount spent so far on Indian Peace Keeping Force ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : The additional expenditure over and above normal pay and allowances and provisions works out to approximately Rs. 97.80 crores upto 31-5 1988.

[Translation]

#### Procedure for Selection of Airmen in Air Force

145. SHRI JAGDISH AWASTHI : Will the Minister of DEFENCE be pleased to state :

(a) whether some modifications have been made in the procedure for selection of airmen in the Air Force ;

(b) if so, the details thereof ;

(c) whether merit list of the candidates declared successful by the various Selection Centres of the country will be prepared at Delhi ;

(d) if so, the steps taken by Government to check the possibility of any irregularity in the preparation of the merit list ; and

(e) whether Government propose to authorise the various selection centres to select airmen on their own by laying down a specific syllabus and procedure ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) Yes, Sir.

(b) (i) Recruitment is now made on a

quarterly basis instead of yearly.

(ii) The old system had an Initial Screening Test (IST) followed by a Final Selection Test (FST). In the revised system a selection test is conducted and those who qualify are administered the Trade Allocation Test (TAT).

(iii) The candidates found medically fit are arranged in a merit list on an all-India basis.

(iv) In the present system examinations are conducted for a particular intake and the entire selection process is completed within a period of three months.

(c) Yes, Sir.

(d) To avoid any irregularity the relevant information is fed to a computer and the merit list prepared. This ensures elimination of human errors.

(e) No, Sir.

[English]

#### Delay in Central Projects

146. SHRI BHADRESWAR TANTI : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether some major projects in power, coal, steel and fertiliser sectors are behind schedule due to disputes relating to land and environment clearance and delayed equipment ;

(b) if so, the steps Government propose to take to avoid further delay in the clearance of these projects ; and

(c) the investment involved in such projects ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) to (c). Yes, Sir. According to the information available in the Ministry of Programme Implementation some of the major projects, each costing over Rs. 100 crores in the power, fertilisers, coal and steel have suffered delays due to various factors including delays in land acquisition and in

environmental clearances/equipment supply. The total investment anticipated in these projects is of the order of Rs. 25,000 crores.

Various steps taken by the Government to expedite completion of the projects inter alia include—

- Setting up of Task Force/Empowered Committees for problem solving and speedy implementation of projects.
- Close follow up by concerned Ministries and project authorities with State Governments, equipment suppliers, contractors, consultants and other concerned agencies to minimise delays.
- Inter-ministerial coordination and interaction.
- Issue of detailed guidelines to facilitate the environmental clearance.
- Review of project implementation by Cabinet Committees.

#### Studies on Antarctica by Seventh Expedition

147. SHRI RADHAKANTA DIGAL : Will the PRIME MINISTER be pleased to state :

(a) whether some scientific studies have been made on Antarctica during the Seventh Expedition ; and

(b) if so, the details of scientific studies made ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Yes, Sir.

(b) The scientific studies undertaken by the 7th Expedition to Antarctica include geological survey of over 1000 sq. km. area and collection of rock samples from nearly

100 locations in the Humbolt and Wholthat mountains ; air borne magnetic survey over an area of 12,000 sq. km. for the first time ; ground magnetic survey of 20 line km. ; investigation of ozone hole phenomenon ; meteorological data collection ; marine biological samplings ; current measurements in the Southern Ocean ; physical, chemical and biological scientific observations etc.

#### Directives Regarding Allocation for Tribal Development

148. SHRI RADHAKANTA DIGAL : Will the Minister of WELFARE be pleased to state :

(a) whether Union Government have sent directives to the State Governments to set aside 12 per cent of the total State allocation for tribal development ;

(b) if so, the details thereof ;

(c) the amount spent by various State Governments out of State allocation for tribal development in last three years ;

(d) whether some State Governments are not strictly adhering to the Central directives ; and

(e) if so, whether the fresh directives have been issued to those State Governments ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) and (b). No such directive has been issued to the State Governments. However, State Governments have been advised to ensure that the flow to the Tribal Sub-Plan from out of Annual State Plan outlay is, by and large, proportionate to the percentage of tribal population to total population.

(c) Information is given in the statement below.

(d) and (e). State Governments have been by and large quantifying funds only in the divisible sectors as per the advice given. However this point is being reiterated during the Annual Tribal Sub-Plan discussions with the State Governments.